

IN THE NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
NEW DELHI

No.(IB)-283(ND)/2017

SECTION: UNDER SECTION 9 IBC Code, 2016

IN THE MATTER OF:

M/s Canon India Pvt. Ltd.

.....Petitioner

V/s

M/s Tulip Telecom Ltd.

.....Respondent

Order delivered on 18.08.2017

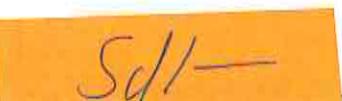
Coram:

**R.VARADHARAJAN
Hon'ble Member (Judicial)**

For the Petitioner : -
For the Respondent : -

ORDER

None appears for the Petitioner. Let the matter be adjourned to 28.8.2017 for the appearance of the Petitioner failing which the Petition will be dismissed for non-prosecution.


**(R.VARADHARAJAN)
MEMBER (JUDICIAL)**

U.D.Mehta
18.8.2017